

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: DISTRICT JUDGES - VIVA VOCE - For filling up 05 vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified on 05.08.2021 for the year 2021 - Schedule for Viva Voce - **ORDERS - ISSUED.**

- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.521-B.Spl., dated 05.08.2021.
3. High Court's Proceedings Roc.No.572/2021-B.Spl., dated 28.08.2021.
4. High Court's Letter Roc.No.572/2021-B.Spl., dated 02.09.2021.

ORDER ROC.NO.572/2021-B.SPL. DATED:12.11.2021

The High Court has decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) who have completed 5 years of qualifying service as on 31.03.2021 for promotion as District Judges (Entry Level) under 65% quota for the year 2021 shall be based on merit-cum-seniority as directed by the Hon'ble Supreme Court of India in its judgment dated 04.01.2007 rendered in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006) and for that purpose, the following criteria has been adopted as directed there in.

- i) **Evaluation of ACRs for the last five years;**
- ii) **Assessment of five Judgments rendered on contest in civil/criminal cases: and**
- iii) **Oral Interview;**

The High Court has published the list of 08 eligible officers in the cadre of Civil Judges (Senior Division) to consider their promotion as District Judges (Entry Level) to fill up 05 vacancies in the Cadre of District Judges (Entry Level) for the year 2021 in the Proceedings 3rd read above and they shall attend viva voce.

In view of the above, the High Court made the following order:-

The following 08 eligible officers, who have completed 5 years of qualifying service as Civil Judges (Senior Division) as on 31.03.2021 and who are considered for promotion as District Judges (Entry Level) from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2021 against 05 vacancies are hereby directed to attend the viva voce at High Court of Andhra Pradesh on **18.11.2021 at 3.30 p.m.**

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| 1. | Sri S.Srinivasa Rao, Prl. Senior Civil Judge, Vijayawada, Krishna District . |
| 2. | Smt. Shammi Parvin Sultana Begum, I Addl. Senior Civil Judge, Vijayawada, Krishna District. |
| 3. | Sri Peddinti Bhaskar Rao, Senior Civil Judge, Repalle, Guntur District. |
| 4. | Sri T.Raja Venkatadri, Senior Civil Judge, Bhimavaram, West Godavari District. |
| 5. | Smt. P.Sri Satya Devi, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District. |
| 6. | Sri K.Satya Naga Bala Prasad, Prl. Senior Civil Judge, Guntur. |
| 7. | Sri P.Panduranga Reddy, Senior Civil Judge, Kavali, Nellore District. |
| 8. | Sri S.M.Phani Kumar, Prl. Senior Civil Judge, Nandyal, Kurnool District. |

The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as follows:

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| i) | Evaluation of Annual Confidential Reports | 50 marks |
| ii) | Assessment of Judgments | 40 marks |
| iii) | Oral interview | 10 marks |

Further, the officers, who are called for viva voce are hereby directed to report before the Registrar (Vigilance), High Court of Andhra Pradesh by 01.00 p.m. sharp, on the date of viva voce.

The concerned Unit Heads are hereby directed to make necessary alternative incharge arrangements to the officers who are attending viva voce on 18.11.2021 during the period of their absence.

Scunth
12.11.21

REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships for kind perusal)
3. The Registrar General and other Registrars, High Court of Andhra Pradesh.
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to direct the concerned to upload the High Court Proceedings)
5. **THE PRL. DISTRICT JUDGES:**
Guntur, Krishna at Machilipatnam, Kurnool, Nellore, and West Godavari at Eluru.
6. **THE I ADDITIONAL DISTRICT JUDGES:**
Guntur, Krishna at Machilipatnam, Kurnool, Nellore, and West Godavari at Eluru.